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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 4384/2020 & CM APPL. 15780/2020, 11896/2024,
19921/2025, 7939/2025

COL. LAXMI NARAYAN (RETD.) & ORS.Petitioners

Through: Mr. Gautam Swarup, Mr. Ankur Das,
Mr. Rudra Deoshthali, Mr. Tanmay
Malik and Ms. Sakshi Pandey,
Advocates.

versus

COAL INDIA LIMITED & ORS.Respondents

Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti Arya Mr.
Salvador Santosh Rebello, Mr. Aditya
Nema, Ms. Manisha Gupta, Ms.
Himanshi Nagpal, Advocates for Cal
India Ltd.
Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Ms. Aprajita Verma, Ms.
Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet
Dahiya & Mr. Sanjay Pal, GP for
DGR.
Mr. Shashank Dixit, CGSC with Mr.
Kunaj Raj, Advocates for UOI.

96

+ W.P.(C) 16002/2022 & CM APPL. 11766/2025

COL A. K. ARORA (RETD.) & ORS.Petitioners

Through: Ms. Sonia A. Menon, Advocate.

versus

DIRECTORATE GENERAL



RESETTLEMENT (DGR) & ANR.Respondents

Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti
Arya Mr. Salvador Santosh Rebello,
Mr. Aditya Nema, Ms. Manisha
Gupta, Ms. Himanshi Nagpal,
Advocates for Cal India Ltd.
Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Ms. Aprajita Verma, Ms.
Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet
Dahiya & Mr. Sanjay Pal, GP for
DGR.

97

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W.P.(C) 10136/2025 & CM APPL. 42178-80/2025

COL IRSHANJIT SINGH KOHLI RETDPetitioner

Through: Ms. Shweta Bharti, Mr. Shantanu
Malik, Mr. Jyoti Kumar Chaudhary,
Ms. Yashodhara B. Roy, Ms. Darshita
Sethia and Ms. Prakarti Shrivastava,
Advocates.

versus

COAL INDIA LIMITED & ORS.Respondents

Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti Arya Mr.
Salvador Santosh Rebello, Mr. Aditya
Nema, Ms. Manisha Gupta, Ms.
Himanshi Nagpal, Advocates for Cal
India Ltd.



Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Ms. Aprajita Verma, Ms.
Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet
Dahiya & Mr. Sanjay Pal, GP for
DGR.

98

+ W.P.(C) 5237/2020& CM APPL. 18873/2020
COL. YASHPAL SINGH SINDHU RETD & ORS.....Petitioners
Through: Mr. Kaushal Yadav, Adv. for
petitioner no.1 and 3

versus

COAL INDIA LIMITED & ORS.Respondents
Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti Arya Mr.
Salvador Santosh Rebello, Mr. Aditya
Nema, Ms. Manisha Gupta, Ms.
Himanshi Nagpal, Advocates for Cal
India Ltd.
Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Ms. Aprajita Verma, Ms.
Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet
Dahiya & Mr. Sanjay Pal, GP for
DGR.

99

+ W.P.(C) 10830/2025& CM APPL. 44782-83/2025
BRIG RETD SANDEEP KALAPetitioner
Through: Mr. Jai Sahai Endlaw, Advocate.



versus

DIRECTORATE GENERAL OF
RESETTLEMENT DGR & ANR.

.....Respondents

Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti Arya Mr.
Salvador Santosh Rebello, Mr. Aditya
Nema, Ms. Manisha Gupta, Ms.
Himanshi Nagpal, Advocates for Cal
India Ltd.
Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Ms. Aprajita Verma, Ms.
Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet
Dahiya & Mr. Sanjay Pal, GP for
DGR.

100

+ W.P.(C) 11005/2025& CM APPL. 45318-19/2025
SAURABH BHARDWAJ & ORS.

.....Petitioners

Through: Mr. Gautam Swarup, Mr. Ankur Das,
Mr. Rudra Deoshtali, Mr. Tanmay
Malik and Ms. Sakshi Pandey,
Advocates.

versus

DIRECTORATE GENERAL OF
RESETTLEMENT & ORS.

.....Respondents

Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti Arya Mr.



Salvador Santosh Rebello, Mr. Aditya Nema, Ms. Manisha Gupta, Ms. Himanshi Nagpal, Advocates for Cal India Ltd.

Ms. Radhika Bishwajit Dubey, CGSC with Ms. Gurleen Kaur Waraich, Mr. Kritarth Upadhyay, Mr. Vivek Sharma, Ms. Aprajita Verma, Ms. Khushi, Mr. Saksham Sharma, Advocates along with Col. Navneet Dahiya & Mr. Sanjay Pal, GP for DGR.

101

+ W.P.(C) 11011/2025 & CM APPL. 45358-60/2025
COL NAWAL DUGGAL RETD & ORS.Petitioners

Through: Ms. Shweta Bharti, Mr. Shantanu Malik, Mr. Jyoti Kumar Chaudhary, Ms. Yashodhara B. Roy, Ms. Darshita Sethia and Ms. Prakarti Shrivastava, Advocates.

versus

COAL INDIA LIMITED & ORS.Respondents

Through: Mr. Atma Ram N. S. Nadkarni, Senior Advocate with Mr. Harsh Parthak, Ms. Shaveta Mahajan, Mr. Mohit Choubey, Ms. Deepti Arya Mr. Salvador Santosh Rebello, Mr. Aditya Nema, Ms. Manisha Gupta, Ms. Himanshi Nagpal, Advocates for Cal India Ltd.
Ms. Radhika Bishwajit Dubey, CGSC with Ms. Gurleen Kaur Waraich, Mr. Kritarth Upadhyay, Mr. Vivek Sharma, Ms. Aprajita Verma, Ms.



Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet
Dahiya & Mr. Sanjay Pal, GP for
DGR.

Mr. Ripudaman Bhardwaj, CGSC
with Mr. Kushagra Kumar and Mr.
Amit Kumar Rana, Advocates for
UOI.

Mr. Vedansh Anand, GP for UOI.

102

+ W.P.(C) 11676/2025 & CM APPL. 47764-65/2025
COL RAVI TUTEJA & ORS.Petitioners

Through: Mr. Gautam Swarup, Mr. Ankur Das,
Mr. Rudra Deoshthali, Mr. Tanmay
Malik and Ms. Sakshi Pandey,
Advocates.

versus

DIRECTORATE GENERAL OF
RESETTLEMENT & ORS.Respondents

Through: Mr. Atma Ram N. S. Nadkarni,
Senior Advocate with Mr. Harsh
Parthak, Ms. Shaveta Mahajan, Mr.
Mohit Choubey, Ms. Deepti Arya Mr.
Salvador Santosh Rebello, Mr. Aditya
Nema, Ms. Manisha Gupta, Ms.
Himanshi Nagpal, Advocates for Cal
India Ltd.

Ms. Radhika Bishwajit Dubey, CGSC
with Ms. Gurleen Kaur Waraich, Mr.
Kritarth Upadhyay, Mr. Vivek
Sharma, Ms. Aprajita Verma, Ms.
Khushi, Mr. Saksham Sharma,
Advocates along with Col. Navneet



Dahiya & Mr. Sanjay Pal, GP for
DGR.
Mr. Premtosh K. Mishra, CGSC with
Mr. Sarthak Anand and Mr. Prarabdh
Tiwari, Advocates.

**CORAM:
HON'BLE MR. JUSTICE AMIT SHARMA**

ORDER
10.09.2025

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1. This hearing has been done through hybrid mode.
2. List for further arguments on 19.09.2025 at 04:30 PM.
3. In the meantime, respondent No. 2/DGR shall file an additional affidavit with respect to their stand that irrespective of the process being initiated after the allotment, the sponsorship will not be given if the concerned candidate crosses the age of 60 (becomes overage).
4. List on 19.09.2025 at 04:30 PM.

AMIT SHARMA, J

SEPTEMBER 10, 2025/bsr